

**ORISSA HIGH COURT**  
**FILING REPORT AS ON :07/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013791/2023	SIBASANKAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	LALBAG /230 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000567/2023
2	BLAPL/0013792/2023	SANKARSAN SAHOO VS STATE OF ODISHA	APARESH BHOI VS	KHANDAGIRI P.S. /459 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001438/2023
3	BLAPL/0013793/2023	MURULI MOHAN PAUL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /120 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000107/2023
4	BLAPL/0013794/2023	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	BABITA SAHU VS	SEMILLIGUDA /78 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000070/2021
5	BLAPL/0013795/2023	NABA CHANDAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /222 /2023 J.M.F.C, KOKSARA(Kalahandi) CT/0000228/2023
6	BLAPL/0013796/2023	MANOJ NAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	JODAPADAR /142 /2020 1ST A.D.J.,PURI(Puri) ST/0000039/2022
7	BLAPL/0013797/2023	GOPAL MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 ( //
8	BLAPL/0013798/2023	AMARESH BEHERA @ GULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /582 /2023 ( //
9	BLAPL/0013799/2023	LAXMI PADHAN VS STATE OF ODISHA	RADHAKANTA MAHAKUR VS	BOLANGIR SADAR /146 /2022 ( //
10	BLAPL/0013800/2023	DEEPU @ DEPENDRA BISWAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /84 /2022 ( //
11	BLAPL/0013801/2023	NARAYAN GURU VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000030/2023

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12	BLAPL/0013802/2023	AJU BARDHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	NAYAPALLI P.S. /367 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000792/2023
13	BLAPL/0013803/2023	AGHARI BEHERA VS STATE OF ODISHA	BHABANI PRASAD PANDA VS	BEGUNIAPADA /296 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000141/2023
14	BLAPL/0013804/2023	SUNIL KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /49 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000050/2021
15	BLAPL/0013805/2023	NITYANANDA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /95 /2023 J.M.F.C,TANGI(Khordha ) GR/0000277/2023
16	BLAPL/0013806/2023	BANA @ BIKASH MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BRAJARAJNAGAR /80 /2023 () //
17	BLAPL/0013807/2023	GHANASHYAM PALEI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
18	BLAPL/0013808/2023	BABULI JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
19	BLAPL/0013809/2023	PANKAJ MALLIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /81 /2023 () //
20	BLAPL/0013810/2023	DEBA KALET VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	RAMPUR (SONEPUR) /102 /2023 () //
21	BLAPL/0013811/2023	ANIL DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /42 /2020 () //
22	BLAPL/0013812/2023	SUDAM MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /95 /2023 () //
23	BLAPL/0013813/2023	MAYADHAR NAYAK	SK. ZAFARULLA	OUPADA /96 /2022

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		VS	VS	()
24	BLAPL/0013814/2023	STATE OF ODISHA PRADEEP BEHERA	MANAS KUMAR CHAND	// / /0
		VS	VS	()
25	BLAPL/0013815/2023	STATE OF ODISHA CHETLAL MANDAL	GYANA RANJAN DHAL	// CYBER CRIME AND ECONOMIC OFFENCES /2 /2022
		VS	VS	()
26	BLAPL/0013816/2023	STATE OF ODISHA RUPAK BARAL	CHEERA RANJAN SATAPATHY	// PIPLI /471 /2023
		VS	VS	()
27	BLAPL/0013817/2023	STATE OF ODISHA ARJUN HANTAL	AMIT BISWAL	// CHITRAKONDA /67 /2020
		VS	VS	()
28	BLAPL/0013818/2023	STATE OF ODISHA GANGULI MALLICK @ DHUMA	CHEERA RANJAN SATAPATHY	// PIPLI /471 /2023
		VS	VS	()
29	BLAPL/0013819/2023	STATE OF ODISHA SK. BABAR	DIBYA PRAKASH MISHRA	// DHANUPALI /330 /2023
		VS	VS	()
30	BLAPL/0013820/2023	STATE OF ODISHA ABHIJEET VAIDYA	PRASANTA KUMAR NANDA	// NANDAPUR /56 /2023
		VS	VS	()
31	BLAPL/0013821/2023	STATE OF ODISHA MUKESH KUMAR BEHERA	BIKRAM SENAPATI	// BELPARA /24 /2023
		VS	VS	()
32	CMAPL/0000824/2023	STATE OF ODISHA PHILIP PRADHAN	ADV.	// / /
		VS	VS	()
33	CMP/0001531/2023	STATE OF ORISSA AKSHAYA KUMAR RAY	RANJIT MOHANTY	// / /
		VS	VS	()
34	CMP/0001532/2023	STATE OF ODISHA BIRANJAN MAHALIK	ABHAYA KUMAR MAHAKUD	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara ) TS/0000288/2000
		VS	VS	()

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35	CMP/0001533/2023	CHINMAYA MISHRA UMARANI BISWASROY VS	SATYA SMRUTI MOHANTY VS	// // ()
36	CMP/0001534/2023	BAIJAYANTI MOHANTY @ PRADHAN M/S. SHREE JAGANNATH PROMOTERS AND BUILDERS, VS	SATYA SMRUTI MOHANTY VS	// // ()
37	CONTC/0009729/2023	NILAMPRAVA MOHANTY @ SWAIN SAMITA BEHERA VS	ADV. VS	// // ()
38	CONTC/0009730/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. LAXMIDHAR BEHERA VS	ADV. VS	// // ()
39	CONTC/0009731/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. SUKESINI NAYAK VS	ADV. VS	// // ()
40	CONTC/0009732/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. ASHA KANDULNA VS	ADV. VS	// // ()
41	CONTC/0009733/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. SUNDARI NAIK VS	ADV. VS	// // ()
42	CONTC/0009734/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. SASMITA SAHOO VS	ADV. VS	// // ()
43	CONTC/0009735/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. SAGARIKA SAHOO VS	ADV. VS	// // ()
44	CONTC/0009736/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. MINI PURTY VS	ADV. VS	// // ()
45	CONTC/0009737/2023	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. PRASANTA KUMAR PATRA VS	ADV. VS	// // ()
		ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.		//

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46	CONTC/0009738/2023	RINA DAS VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
47	CONTC/0009739/2023	SRIDHAR BEHERA VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
48	CONTC/0009740/2023	ANTARYAMI SAHU VS JIBANANANDA NAYAK, CHIEF ENGINEER 1, RWS AND S, ODISHA, BBSR	JYOTSNARANI RATH VS	// 0 //
49	CONTC/0009741/2023	CHAKANANDA KAMPA VS RUSIA MEHER, O.E.S.	ADV. VS	// 0 //
50	CONTC/0009742/2023	JAYARAM BHUYAN VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
51	CONTC/0009743/2023	NARAYAN CHANDRA ROUL VS AKRURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK	ADV. VS	// 0 //
52	CONTC/0009744/2023	SUPRAVA DEI VS ASWATHI S, I.A.S	ADV VS	// 0 //
53	CONTC/0009745/2023	SUPRAVA DEI VS ASWATHI S, I.A.S	ADV VS	// 0 //
54	CONTC/0009746/2023	BISWAJEET PATTANAYAK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
55	CONTC/0009747/2023	MALI SAHOO VS AJAY MOHANTY, TAHASILDAR, RAJNAGAR, KENDRAPADA	PRAKASH KUMAR MISHRA VS	// 0 //
56	CONTC/0009748/2023	DR. RAGHUNATH MISHRA VS SHALINI PANDIT, SECY. TO GOVT., HEALTH AND F.W. DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
57	CONTC/0009749/2023	DR. PALLEPOGU DIVYA @ DIVYA PALLEPOGU	M/S AVIJIT MISHRA	//

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		VS	VS	()
58	CONTC/0009750/2023	SHALINI PANDIT, COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPT. RABINDRANATH MOHANTY	ADV.	//
		VS	VS	()
59	CONTC/0009751/2023	SANJAY KUMAR SINGH, I.A.S. JAGADISH PRASAD SWAIN	ADV.	//
		VS	VS	()
60	CONTC/0009752/2023	ANU GARG, I.A.S. MANAS MISHRA	ADV.	//
		VS	VS	()
61	CONTC/0009753/2023	ASWASTA .S., I.A.S. NIRUPAMA SAHA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
62	CONTC/0009754/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. BASUDEV NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
63	CONTC/0009755/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. RAGHUNATH SWARO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
64	CONTC/0009756/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. BALARAM NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
65	CONTC/0009757/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. NARASINGA PADHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
66	CONTC/0009758/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. BISWANATH MANDINGA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
67	CONTC/0009759/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT. DR.JAGABANDHU MISHRA	ADV.	//
		VS	VS	()
68	CRLA/0001331/2023	ARAVIND AGARWAL, I.A.S. NIRAKARA PUTEL	SUSHANTA KUMAR JOSHI	BANGOMUNDA /34 /2014
		VS	VS	()

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69	CRLLP/000079/2023	STATE OF ODISHA RAILWAY PROTECTION FORCE VS MUNNA BIDIKA	UDIT RANJAN JENA VS	// / /0 ()
70	CRLMA/0000499/2023	AJAYA KUMAR BISWAL@AJAYA BISWAL VS MANORANJAN SRICHANDAN	ADV. VS	// / /0 ()
71	CRLMA/0000500/2023	DUMAR GANDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BORIGUMMA /224 /2023 () //
72	CRLMC/0005304/2023	ASWINI KUMAR ADHIKARI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /140 /2023 () //
73	CRLMC/0005305/2023	BAHAN KHATEI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /178 /2019 () //
74	CRLMC/0005306/2023	MOHAMMAD MUKTAR SEIKH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /170 /2013 () //
75	CRLMC/0005307/2023	SWAPNA SARITA SAMAL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	MANCHESWAR P.S. /308 /2023 () //
76	CRLMC/0005308/2023	BALARAM NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /92 /2022 () //
77	CRLMC/0005309/2023	RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 ()
78	CRLMC/0005310/2023	DHYAN FOUNDATION VS STATE OF ODISHA	NILAMADHABA ROUT VS	JHARPOKHARIA /164 /2023 () //
79	CRLMC/0005311/2023	TRILOCHAN DAS VS STATE OF ODISHA	SARAT KUMAR ACHARY VS	JAGATSINGPUR /177 /2011 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/0002446/2023	PRAHALLAD KHUNTIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //
81	CRLMP/0002447/2023	AMLAN APARAJAYA DAS VS STATE OF ODISHA	SHARADA PATTANAYAK VS	//0 2ND ADJ,CUTTACK(Cuttack) CRREV/0000053/2018
82	CRLMP/0002448/2023	PARBATI SAHOO VS LAXMAN MARANDI	JYOTSNARANI RATH VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur ) Crp/0000086/2015
83	CRLMP/0002449/2023	PANCHANAN JENA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	//0 () //
84	CRLMP/0002450/2023	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
85	CRLMP/0002451/2023	MINATI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
86	CRLMP/0002452/2023	NRUSINGHA PANDA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 () //
87	CRLMP/0002453/2023	SWETALEENA NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
88	CRLMP/0002454/2023	SATYA NARAYAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
89	CRLMP/0002455/2023	SUKANTA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
90	CRLMP/0002456/2023	KUNTALA BAG VS STATE OF ODISHA	TIKERAM MEHER VS	//0 () //
91	CRLMP/0002457/2023	RENUBALA DASH	GYANENDRA MALLICK	//0



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0002458/2023	DIPTI RANJAN MAHAPATRA	BHOJARAJ SETH	/ /0
		VS	VS	()
		PRASANTA NAYAK		//
93	CRLMP/0002459/2023	DIPTI RANJAN MAHAPATRA	BHOJARAJ SETH	/ /0
		VS	VS	()
		DHOBANI MOHANTY		//
94	CRLMP/0002460/2023	DIPTI RANJAN MAHAPATRA	BHOJARAJ SETH	/ /0
		VS	VS	()
		ALLU RADHA		//
95	CRLMP/0002461/2023	DIPTIRANJAN MAHAPATRA	BHOJARAJ SETH	/ /0
		VS	VS	()
		RAJESWAR MAHAKUL		//
96	CRLMP/0002462/2023	BUDHIRAM JENA	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLREV/0000653/2023	SAKTI PRASAD SAHANI	PRAKASH KUMAR MISHRA	/ /0
		VS	VS	ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack)
		UNION OF INDIA		2(C)CC/0000357/2018
98	CRLREV/0000654/2023	MAHESWAR PANDA @ SUMAN	NIRANJAN LENKA	NIALI /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/0000655/2023	SDS	FFD	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	FAO/0000554/2023	JOSTNARANI MOHANTI	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
101	ITA/0000093/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDRABAD	DR.DHEEMSHYAM CHIMANKA,SR.S.C(I.T)	/ /
		VS	VS	()
		M/S. STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING,BHUBANESWAR		
102	ITA/0000094/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION)HYDRABAD	DR.DHEEMSHYAM CHIMANKA,SR.S.C(I.T)	/ /
		VS	VS	()

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103	MACA/0001201/2023	M/S. STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING,BHUBANESWAR/ PADMINI SAMAL VS	KAPILA CHARAN NAYAK VS	// ()
104	MACA/0001202/2023	SHRI NIWAS ROAD LINES, RAIPUR MANORAMA PRADHAN VS	AKSHAYA KUMAR PATI VS	// () //
105	MACA/0001203/2023	ABHISEK MOHANTY ASISH KUMAR ROUT VS	DEBASISH PATNAIK VS	// () //
106	MACA/0001204/2023	BIJAY KUMAR SAHOO MD. MUJIBUR RAHEMAN VS	AKSHAYA KUMAR PATI VS	// () //
107	MACA/0001205/2023	DURGA PRASAD BISWASRAY MANAGER(LEGAL), M/S. NATIONAL INSURANCE CORPORATION	SURYAKANTA KUMAR MAHALI VS	// () //
108	MATA/0000427/2023	RANJITA MAJHI SAROJ KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// () //
109	MATA/0000428/2023	MINATI SAHOO SUBHANKA PANDA VS	GAGAN BIHARI SINGH VS	// () //
110	RPFAM/0000426/2023	ABHILASH DASH TIKAN KUMAR NAIK VS	AMIT PRASAD BOSE VS	// () //
111	RSA/0000523/2023	SIBANI DEBI DEBASHISHA HOTA VS	VS	// () //
112	RVWPET/0000462/2023	SUBHASISHA HOTA BISHNUPRIYA MOHAPATRA VS	ADITYA MISHRA VS	// () //
113	TRP(C)/0000415/2023	REGIONAL PROVIDENT FUND COMMISSIONER, BHABISYANIDHI BHAWAN, BBSR SUJATA DEBADARSHINI SAHOO VS	AMLAN SHAKTI PAUL VS	// () //
		PARSURAM SAHOO		//

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114	WA/0002992/2023	STATE OF ODISHA VS NETRANANDA SATAPATHY	SASWAT DAS,A.G.A VS	// 0 //
115	WA/0002993/2023	STATE OF ODISHA VS PRAFULLA KUMAR PUROHIT	SASWAT DAS, A.G.A. VS	// 0 //
116	WA/0002994/2023	STATE OF ODISHA VS BULU PANIGRAHI	SASWAT DAS,A.G.A VS	// 0 //
117	WA/0002995/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPARTMENT, ODISHA VS KODANDA BHUSAN SELMA	SASWAT DAS,A.G.A VS	// 0 //
118	WA/0002996/2023	STATE OF ODISHA VS SUDHIR KUMAR SAHU	SASWAT DAS, A.G.A. VS	// 0 //
119	WA/0002997/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPARTMENT, ODISHA VS SAMBHUPARASAD BISWAL	SASWAT DAS,A.G.A VS	// 0 //
120	WA/0002998/2023	DIRECTOR GENERAL,CISF,CENTRAL INDUSTRIAL SECURITY FORCE,NEW DELHI VS DHRUBA CHARAN BEHERA	ADV VS	// 0 //
121	WA/0002999/2023	DR ARCHANA KANUNGO VS STATE OF ODISHA	VS	// 0 //
122	WA/0003000/2023	DIRECTOR GENERAL,CISF,NEW DELHI VS PARSHURAM BARIK	ADV VS	// 0 //
123	WA/0003001/2023	STATE OF ODISHA VS NIRANJAN PANIGRAHI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
124	WA/0003002/2023	STATE OF ODISHA VS AZIMUDDIN KHAN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
125	WA/0003003/2023	DIRECTOR GENERAL,CISF,NEW DELHI	BABITA SAHU,C.G.C	//

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		VS	VS	0
126	WA/0003004/2023	SANJAY KUMAR SETHY STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
127	WA/0003005/2023	NIRANJAN PANIGRAHI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
128	WP(C)/0040093/2023	UMA RANI BOSE UPENDRA KUMAR SWAIN	SAIBRATA RATH	//
		VS	VS	0
129	WP(C)/0040094/2023	STATE OF ODISHA SARAT CHANDRA ROURTRAY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
130	WP(C)/0040095/2023	STATE OF ODISHA MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
131	WP(C)/0040096/2023	STATE OF ODISHA MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
132	WP(C)/0040097/2023	STATE OF ODISHA RAGHUNATH PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
133	WP(C)/0040098/2023	STATE OF ODISHA SATYAM SWAIN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
134	WP(C)/0040099/2023	STATE OF ODISHA SATYABRATA MOHANTY	SIVA SANKAR CHAINI	//
		VS	VS	0
135	WP(C)/0040100/2023	STATE OF ODISHA PURNA CHANDRA PATI	SUDARSAN BEHERA	//
		VS	VS	0
136	WP(C)/0040101/2023	STATE OF ODISHA DR. MILAN MISRA	GYANA RANJAN SETHI	//
		VS	VS	0

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137	WP(C)/0040102/2023	STATE OF ODISHA RAMABANDHU BAITHARU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
138	WP(C)/0040103/2023	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
139	WP(C)/0040104/2023	STATE OF ODISHA ASISH KUMAR DASH VS	GYANA RANJAN SETHI VS	// // ()
140	WP(C)/0040105/2023	SECY., ODISHA STAFF SELECTION COMMISSION, BBSR PITABAS BAGARTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
141	WP(C)/0040106/2023	STATE OF ODISHA DEBAR TANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
142	WP(C)/0040107/2023	STATE OF ODISHA MADHABANANDA SAMAL VS	BISHNU PRASAD PRADHAN VS	// // ()
143	WP(C)/0040108/2023	STATE OF ODISHA HEMSAGAR NAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
144	WP(C)/0040109/2023	STATE OF ODISHA SUPRATIVA, CUTTACK VS	ABHILASH MISHRA VS	// // ()
145	WP(C)/0040110/2023	UNION OF INDIA RABINDRA NATH DORA VS	MANAS CHAND VS	// // ()
146	WP(C)/0040111/2023	STATE OF ODISHA CHITRASEN BHATRA VS	MANOJ KUMAR PATI VS	// // ()
147	WP(C)/0040112/2023	STATE OF ODISHA SARATA CHANDRA BEHERA VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// // () //

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148	WP(C)/0040113/2023	RUNGTA KHYATI GRAFTA PRAJA MAHASANGHA, DHENKANAL VS STATE OF ODISHA	DEBANSU JUAN PATRA VS	// 0 //
149	WP(C)/0040114/2023	SURYA PRAKASH KAR VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
150	WP(C)/0040115/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
151	WP(C)/0040116/2023	PUSPANJALI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
152	WP(C)/0040117/2023	DIGAMBAR KAR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
153	WP(C)/0040118/2023	NARASINGHA NAYAK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
154	WP(C)/0040119/2023	SAROJINI DAS VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	// 0 //
155	WP(C)/0040120/2023	AKSHAYA KUMAR TARAI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
156	WP(C)/0040121/2023	PRADEEP KUMAR GOUDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
157	WP(C)/0040122/2023	RAGHUNANDAN NANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
158	WP(C)/0040123/2023	MANARANJAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
159	WP(C)/0040124/2023	RAJANIKANTA SAHANI	GOUTAM KUMAR ACHARYA	//

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		VS	VS	0
160	WP(C)/0040125/2023	PANJAB NATIONAL BANK, CUTTACK MANA MOHAN PADHI	SIDHARTH PRASAD DAS	//
		VS	VS	0
161	WP(C)/0040126/2023	THE PRESIDING OFFICER, LABOUR COURT, KORAPUT. DIPUN BEHERA	AJAYA KUMAR JENA	//
		VS	VS	0
162	WP(C)/0040127/2023	STATE OF ODISHA DR. SUNIL KUMAR BAG	ARJUNA CHARANA BEHERA	//
		VS	VS	0
163	WP(C)/0040128/2023	STATE OF ODISHA ITISHREE DAS	PRADEEP KUMAR DAS	//
		VS	VS	0
164	WP(C)/0040129/2023	STATE OF ODISHA JHILI BHUYAN	SIDHARTH PRASAD DAS	//
		VS	VS	0
165	WP(C)/0040130/2023	STATE OF ODISHA PAGALA MALIK	PRADEEP KUMAR DAS	//
		VS	VS	0
166	WP(C)/0040131/2023	STATE OF ODISHA BAMAN CHARAN BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
167	WP(C)/0040132/2023	STATE OF ODISHA DAMBRUDHAR MURMU	GYANARANJAN SETHI	//
		VS	VS	0
168	WP(C)/0040133/2023	STATE OF ODISHA BINODINI SETHI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
169	WP(C)/0040134/2023	STATE OF ODISHA KRISHNA CHANDRA SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
170	WP(C)/0040135/2023	STATE OF ODISHA ANNAPURNA BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0

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171	WP(C)/0040136/2023	STATE OF ODISHA MANORANJAN SETHI VS	SUKANTA KUMAR NAYAK VS	// // ()
172	WP(C)/0040137/2023	STATE OF ODISHA PRAFULLA KUMAR GURU VS	SAILABALA JENA VS	// // ()
173	WP(C)/0040138/2023	STATE OF ODISHA SUKADEB SATUA VS	SUSANTA KUMAR TRIPATHY VS	// // ()
174	WP(C)/0040139/2023	STATE OF ODISHA LAXMAN BEHERA VS	SAILABALA JENA VS	// // ()
175	WP(C)/0040140/2023	UNION OF INDIA JAGADISH PRADHAN VS	SAILABALA JENA VS	// // ()
176	WP(C)/0040141/2023	STATE OF ODISHA KASIM ALLI VS	SUBASH CH PANI VS	// // ()
177	WP(C)/0040142/2023	STATE OF ODISHA BANABIHARI RATH VS	PRAMOD KUMAR NAYAK VS	// // ()
178	WP(C)/0040143/2023	STATE OF ODISHA BASANTA KUMAR MAHANTA VS	LAXMIKANTA MOHANTY VS	// // ()
179	WP(C)/0040144/2023	STATE OF ODISHA PREMALATA MAHANTA VS	LAXMIKANTA MOHANTY VS	// // ()
180	WP(C)/0040145/2023	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
181	WP(C)/0040146/2023	STATE OF ODISHA MIHIR RANJAN DASH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// // () //



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182	WP(C)/0040147/2023	NAMITA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
183	WP(C)/0040148/2023	BARADA PRASANNA DIXIT VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
184	WP(C)/0040149/2023	RABINDRA NAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
185	WP(C)/0040150/2023	KISHORE CHANDRA ROUSTRAY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
186	WP(C)/0040151/2023	RAMAKRUSHNA RATH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
187	WP(C)/0040152/2023	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
188	WP(C)/0040153/2023	T.GANAPATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
189	WP(C)/0040154/2023	UPENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
190	WP(C)/0040155/2023	PRABODHA KUMAR SATAPATHY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
191	WP(C)/0040156/2023	MUKTIKANTA PATRA VS UNION OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
192	WP(C)/0040157/2023	CHHABIRAM SETHI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
193	WP(C)/0040158/2023	SUMITRA KHARA @ JANI	JUGALA KISHORE PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0040159/2023	SURENDRA SAHU @ SURENDRA KUMAR MOHAPATRA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0040160/2023	BIRABARA LENKA	RAMANI KANTA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0040161/2023	LOKANATH BHATRA	AŁOK KUMAR KAR	//
		VS	VS	0
		KAMAL LOCHAN BHATRA		//
197	WP(C)/0040162/2023	BISWAJIT NATH SHARMA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0040163/2023	TRINATH JENA	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0040164/2023	KAMAL LOCHAN DASH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0040165/2023	BRAJA KISHORE MISHRA	MAHESWAR MOHANTY	//
		VS	VS	0
		MEMBER BOARD OF REVENUE ODISHA, CUTTACK		//
201	WP(C)/0040166/2023	SATYANANDA NAYAK	GHANASHYAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0040167/2023	SWAYAM SIDDHA SAHU	PRASANTA KUMAR PRADHAN	//
		VS	VS	0
		BHOLANAATH PANDEY		//
203	WP(C)/0040168/2023	RAMA CHANDRA BHOI	PRASANNA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0040169/2023	RAM CHANDRA BAG	GHANASHYAM DASH	//
		VS	VS	0

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205	WP(C)/0040170/2023	PRIYANKA KARKARIA @ BAGH SAFETALAL DEBATA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// // 0 //
206	WP(C)/0040171/2023	SANAT ACHARYA @ SANAT KUMAR ACHARYA VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //
207	WP(C)/0040172/2023	RAJU JENA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
208	WP(C)/0040173/2023	KAMALAKANTA NAYAK VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //
209	WP(C)/0040174/2023	BANA BIHARI BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
210	WP(C)/0040175/2023	SUMITRA PANDA VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //
211	WP(C)/0040176/2023	SUSHIL KUMAR AGARWALLA VS STATE OF ODISHA	MERUSAGAR SAMANTARAY VS	// 0 //
212	WP(C)/0040177/2023	PRATAP JENA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
213	WP(C)/0040178/2023	BINOD KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
214	WP(C)/0040179/2023	SATYABRATA BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
215	WP(C)/0040180/2023	MAHADEV OIHA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //

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216	WP(C)/0040181/2023	PRAVAT KUMAR BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
217	WP(C)/0040182/2023	HAREKRUSHNA JENA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
218	WP(C)/0040183/2023	RAMA CHANDRA BEHERA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
219	WP(C)/0040184/2023	SANDESH PRADHAN VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
220	WP(C)/0040185/2023	RADHAKRUSHNA MAITI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
221	WP(C)/0040186/2023	KUNILATA ROUT VS THE STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
222	WP(C)/0040187/2023	DEVADATTA MOHAPATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
223	WP(C)/0040188/2023	MAHADEV BERA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
224	WP(C)/0040189/2023	FAKA CHARAN MAJHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
225	WP(C)/0040190/2023	JYOTI PRAKASH DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
226	WP(C)/0040191/2023	RANJAN JENA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
227	WP(C)/0040192/2023	BINAY KUMAR CHANDA	PARSURAM PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0040193/2023	BIDYADHAR SAHU	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0040194/2023	SANKAR PRADHAN	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0040195/2023	BABULI PRADHAN @ BABUL PRADHAN	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0040196/2023	BINAYA KUMAR CHANDA	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0040197/2023	BIJAY KARMI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0040198/2023	ANIRUDHA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0040199/2023	DHRUBA CHARAN DAS	DEEPAK RANJAN PARIDA	//
		VS	VS	0
		PRESIDING OFFICER, DRT CUTTACK		//
235	WP(C)/0040200/2023	MAMUDAN BIBI	ISRAIL KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0040201/2023	SUNIL KUMAR SAHU	BISWAJIT NAYAK	//
		VS	VS	0
		RBI, BBSR		//
237	WP(C)/0040202/2023	MADNAWATI PUBLIC SCHOOL, SAMBALPUR	SANJIBANI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0040203/2023	SUNIL KUMAR SAHU	BISWAJIT NAYAK	//
		VS	VS	0

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239	WP(C)/0040204/2023	RBI, BBSR PRATAP CHANDRA BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// // ()
240	WP(C)/0040205/2023	BANSIDHAR PADHAN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// ()
241	WP(C)/0040206/2023	PADMALAYA TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
242	WP(C)/0040207/2023	M/S H.K. ENGINEERING, SAMBALPUR VS THE DY. COMMISSIONER, CT AND GST, SAMBALPUR II CIRCLE	BHABANI PRASAD MOHANTY VS	// ()
243	WP(C)/0040208/2023	SUNITA ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
244	WP(C)/0040209/2023	P. RAKESH @ HAPPY VS MAMATA DEI	SOUMYA MISHRA VS	// ()
245	WP(C)/0040210/2023	MAGASIRA ORAM VS RAJ KUMAR ORAM	PRASANTA KUMAR SATAPATHY VS	// ()
246	WP(C)/0040211/2023	RAJENDRA KUMAR DEEPA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
247	WP(C)/0040212/2023	ARATI SANDHA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// ()
248	WP(C)/0040213/2023	SATYABHAMA SETHY VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTH ODISHA DISTRIBUTION LTD., BHADRAK	SUKANTA KUMAR NAYAK VS	// ()
249	WP(C)/0040214/2023	SATYABRATA SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// ()

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250	WP(C)/0040215/2023	SISIRA MOHANTY VS CHAIRPERSON, IRDA, HYDERABAD	ACHYUTANANDA PATTANAİK VS	// () //
251	WP(C)/0040216/2023	TULSI BARMA NIRBANA PARIDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
252	WP(C)/0040217/2023	SRIKANTA KUAMR DAS VS CHAIRMAN CUM M.D., ORISSA STATE ROAD	SHASHI BHUSAN JENA VS	// () //
253	WP(C)/0040218/2023	MANAS KUMAR DEY VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// () //
254	WP(C)/0040219/2023	STATE OF ODISHA VS JADUMANI NAYAK	MANOJ KUMAR KHUNTIA,A.G.A VS	// () //
255	WP(C)/0040220/2023	MAMATA DEI VS P. RAKESH @ HAPPY	DEEPAK KUMAR DAS VS SOUMYA MISHRA	// () //
256	WP(C)/0040221/2023	M/S. SHREE JAGANNATH PROMOTERS AND BUILDERS, VS NILAMPRAVA MOHANTY @ SWAIN	RAJIB SRINIVAS MOHANTY VS	// () //
257	ABLAPL/0014529/2023	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /919 /2023 () //
258	ABLAPL/0014530/2023	ANANTA CHARAN SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BRAHMANITARANG /134 /2023 () //
259	ABLAPL/0014531/2023	DEBA PRASAD DASH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /330 /2023 () //
260	ABLAPL/0014532/2023	JYOTSNA ROY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /55 /2023 () //
261	ABLAPL/0014533/2023	SANTANU PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /811 /2023

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		VS	VS	()
262	ABLAPL/0014534/2023	STATE OF ODISHA KALIA @ AMAR KUMAR SWAIN	SAMBIT BISWAL	// KUJANGA /12 /2022
		VS	VS	()
263	ABLAPL/0014535/2023	STATE OF ODISHA PATAN @ PATIA @ RAJENDRA PRASAD MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	// PATKURA /118 /2005
		VS	VS	()
264	ABLAPL/0014536/2023	STATE OF ODISHA SIBA PRASAD SAHOO @ SANA SIBA	BISWA RANJAN DALAI	// NAYAPALLI P.S. /541 /2023
		VS	VS	()
265	ABLAPL/0014537/2023	STATE OF ODISHA BIPRABARA NAYAK	AMITAV TRIPATHY	// NUAGAON /186 /2023
		VS	VS	()
266	ABLAPL/0014538/2023	STATE OF ODISHA KUMUD KANCHAN @ RINKI	RASHMI KANTA ACHARYA	// / /0
		VS	VS	J.M.F.C. (III) BHUBANESWAR(Khordha )
267	ABLAPL/0014539/2023	STATE OF ODISHA KHIRESWAR PRADHAN	GOPAL PRASAD JENA	ICC/0003900/2020 DEOGARH /758 /2023
		VS	VS	()
268	ABLAPL/0014540/2023	STATE OF ODISHA SANJAY JENA	ABHISHEK DASH	// BAISINGA /371 /2021
		VS	VS	()
269	ABLAPL/0014541/2023	STATE OF ODISHA CHITTARANJAN PANIGRAHI	RAGHUNATH PRADHAN	// Bamapada (Industrial Area) /224 /2023
		VS	VS	()
270	ABLAPL/0014542/2023	STATE OF ODISHA HRUDANANDA SAHOO	GOURI MOHAN RATH	// BADAGODA P.S. /253 /2022
		VS	VS	()
271	ABLAPL/0014543/2023	STATE OF ODISHA AJIT KUMAR BHUYAN	GOURI MOHAN RATH	// BADAGODA P.S. /253 /2022
		VS	VS	()
272	ABLAPL/0014544/2023	STATE OF ODISHA RABINDRA NAIK	ASUTOSH TRIPATHY	// BAGDIA /238 /2023
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0014545/2023	STATE OF ODISHA MINI BHOI @ MINI DAS @ MINI DEI VS	BIKRAM RATH VS	// KHUNTUNI /23 /2018 ()
274	ABLAPL/0014546/2023	STATE OF ODISHA MITU NAG VS	T.NARAYANA MURTY VS	// DASMANTAPUR /153 /2023 ()
275	ABLAPL/0014547/2023	STATE OF ODISHA BARUN KUMAR BEHERA VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /293 /2023 ()
276	ABLAPL/0014548/2023	STATE OF ODISHA AMRITA PRIYADARSINI PATRA VS	ARUN KUMAR MISHRA VS	// S.P.(CID-CRL),CUTTACK /6 /2018 ()
277	ABLAPL/0014549/2023	STATE OF ODISHA PRAVANJAN CHOUDHURY @ GANDUA VS	AMLAN SHAKTI PAUL VS	// LINGARAJ P.S. /314 /2023 ()
278	ABLAPL/0014550/2023	STATE OF ODISHA TUNA BEHERA VS	PARTHA SARATHI NAYAK VS	// KANIHA /162 /2023 ()
279	ABLAPL/0014551/2023	STATE OF ODISHA SK. SABIR VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /343 /2023 ()
280	ABLAPL/0014552/2023	STATE OF ODISHA PRABIR HALDER VS	KABIRAJ PRADHAN VS	// PIPLI /499 /2023 ()
281	ABLAPL/0014553/2023	STATE OF ODISHA SK. SAMIM AHAMAD @ SK. SAMIM AHMED VS	DEEPAK KU SAHOO VS	// //0 ()
282	ABLAPL/0014554/2023	STATE OF ODISHA PARESH KUMAR DASH VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /788 /2023 ()
283	ABLAPL/0014555/2023	STATE OF ODISHA SUDHANSU SEKHAR KHANDEI VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /274 /2017 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0014556/2023	ASHIS KUMAR DAS VS STATE OF ODISHA	NIROD KUMAR SAHU VS	CHANDABALI /368 /2023 () //
285	ABLAPL/0014557/2023	JHADESWAR DALAI @ KATI BABU VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KAMARDA /98 /2022 () //
286	ABLAPL/0014558/2023	GAYADHAR DAS @ GADADHAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /359 /2022 () //
287	ABLAPL/0014559/2023	RAJENDRA MANDAL @ RAJU VS STATE OF ODISHA	KURESH PRASAD DASH VS	ASKA /722 /2023 () //
288	ABLAPL/0014560/2023	SUDHIR MALIK @ SUDHIR KUMAR MALIK VS STATE OF ODISHA	DURYODHAN SAHOO VS	AUL /155 /2022 () //
289	ABLAPL/0014561/2023	SANJAY SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	BOUDH /420 /2023 () //
290	ABLAPL/0014562/2023	SUDAM MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /359 /2023 () //
291	ABLAPL/0014563/2023	LAMBODAR MOHAPATRA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	UDALA /322 /2023 () //
292	ABLAPL/0014564/2023	JAYANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /316 /2023 () //
293	ABLAPL/0014565/2023	KISHORE CHANDRA SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	GOSANINUAGAM /221 /2022 () //
294	ABLAPL/0014566/2023	BIJAY KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RUGUDI /75 /2023 () //
295	ABLAPL/0014567/2023	BICITRANANDA KALIA	GOKULANANDA MOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK /381 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0014568/2023	RANAK RANJAN KALIA	GOKULANANDA MOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0014569/2023	UMAKANTI DAS @ MACHABALI @ UMAKANTA DAS	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /432 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0014570/2023	PRAMOD KUMAR PANDA	RAVI SHANKAR SAMAL	BADAGODA P.S. /685 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0014571/2023	SEKH RAMJAN @ SK. RAMJAN	SOUMYA RANJAN DAS	BISRA /160 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0014572/2023	DUKHABANDHU BEHERA @ DULLA BEHERA	SURYAKANTA DWIBEDI	MAHANGA /341 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0014573/2023	ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY	DIBYAJYOTI SAHOO	BAIDYANATHPUR /561 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0014574/2023	ABHIMANYU BEHERA	SANJIT MISHRA	BADAGODA P.S. /685 /2023
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :07/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	48/2023 WPCRL/150/2023	HARPREM SINGH SIDHU-MP	MOHAMMED MUSTAQ ANSARI
2	158/2023 ITA/93/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD-MP	ABDUL HUSSAYAM CHIMANKA,SR.S.C(I.T)
3	159/2023 ITA/94/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION)HYDERABAD-MP	ABDUL HUSSAYAM CHIMANKA,SR.S.C(I.T)
4	430/2023 TRP(C)/415/2023	SUJATA DEBADARSHINI SAHOO-MP	AMLAN SHAKTI PAUL
5	448/2023 MATA/328/2023	ABINASH GOUDA-MP	AJAYA KUMAR NAYAK
6	449/2023 MATA/427/2023	SAROJ KUMAR SAHOO-MP	SURYAKANTA DWIBEDI
7	450/2023 MATA/427/2023	SAROJ KUMAR SAHOO-MP	SURYAKANTA DWIBEDI
8	451/2023 MATA/428/2023	SUBHANKA PANDA-MP	GAGAN BIHARI SINGH
9	495/2023 RVWPET/462/2023	BISHNUPRIYA MOHAPATRA-MP	ADITYA MISHRA
10	496/2023 RVWPET/462/2023	BISHNUPRIYA MOHAPATRA-MP	ADITYA MISHRA
11	509/2023 CONTC/2499/2023	BASANTA KUMAR DAS-MP	SAMEER KUMAR DAS
12	522/2023 RPFAM/426/2023	TIKAN KUMAR NAIK-MP	AMIT PRASAD BOSE
13	902/2023 CRLREV/653/2023	SAKTI PRASAD SAHANI-MP	PRAKASH KUMAR MISHRA
14	903/2023 CRLREV/654/2023	MAHESWAR PANDA @ SUMAN-MP	NIRANJAN LENKA
15	1455/2023 RSA/375/2023	BIMALI DAS @ PALLEI-MP	AJIT CHANDRA MOHAPATRA
16	1456/2023 RSA/219/2008	SULOCHANA DEI-MP	M/S.S.P.MISRA,EKTA AGARWAL,M.MOHANTY,G.N.PA
17	1457/2023 RSA/219/2008	SULOCHANA DEI-MP	M/S.S.P.MISRA,EKTA AGARWAL,M.MOHANTY,G.N.PA
18	1458/2023 RSA/219/2008	SULOCHANA DEI-MP	M/S.S.P.MISRA,EKTA AGARWAL,M.MOHANTY,G.N.PA
19	1459/2023 RSA/46/2014	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
20	1460/2023 RSA/312/2023	GYANENDRA SHARMA-MP	JYOTI RANJAN DEO
21	1461/2023 RSA/65/2013	SABITA SAMANTARAY-MP	M/S.SATYARANJAN MOHAPATRA
22	1475/2023 CMP/1490/2017	LAXMIDHAR NAYAK-MP	M/S.GAJENDRANATH ROUT
23	1476/2023 CMP/1490/2017	LAXMIDHAR NAYAK-MP	M/S.GAJENDRANATH ROUT
24	1477/2023 CMP/1490/2017	LAXMIDHAR NAYAK-MP	M/S.GAJENDRANATH ROUT
25	1478/2023 CMP/1430/2023	SABITA SAHU-MP	SAMBHU CHARAN NATHSHARMA
26	1479/2023	VIJAYA SHANKAR SINGH DEO-MP	SUJAY SHANKAR SINGH DEO

27	CMP/1516/2023 1480/2023	BIRANJAN MAHALIK-MP	ABHAYA KUMAR MAHAKUD
28	CMP/1532/2023 1628/2023	ANWAR KHAN-MP	ANANTA NARAYAN PATTANAYAK
29	BLAPL/11792/2023 1629/2023	DEBA MISTRI @ DEVIDSON SABAR @ DEBA-MP	SOUBHAGYA KUMAR DASH
30	BLAPL/985/2023 1630/2023	SANJIT KUMAR PARIJA-MP	PRABIR KUMAR RAY
31	BLAPL/6911/2021 1631/2023	SANJIT KUMAR PARIJA-MP	
32	BLAPL/6960/2021 1632/2023	GYANA RANJAN SARANGI-MP	MANAS KUMAR CHAND
33	BLAPL/10310/2023 1633/2023	ABHIJEET VAIDYA-MP	PRASANTA KUMAR NANDA
34	BLAPL/13820/2023 1634/2023	DEEPAK KINDO-MP	
35	BLAPL/13386/2023 1635/2023	DEEPAK KINDO-MP	
36	BLAPL/13386/2023 2146/2023	ANIRUDHA SANTA and ORS-MP	
37	MACA/134/2012 2147/2023	NATIONAL INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
38	MACA/895/2023 2148/2023	MANAGER(LLEGAL), M/S. NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI
39	MACA/1205/2023 2668/2023	KISHOR PANGI-MP	
40	ABLAPL/2906/2023 2669/2023	CHITTARANJAN PANIGRAHI-MP	RAGHUNATH PRADHAN
41	ABLAPL/14541/2023 2670/2023	HIMANSHU SEKHAR PANDA-MP	
42	ABLAPL/7844/2023 2671/2023	RAMAKANT SAHU-MP	
43	ABLAPL/13099/2023 2672/2023	SANJAYA KUMAR BEHERA-MP	ASHOK KUMAR DAS
44	ABLAPL/5484/2023 2673/2023	SUSANTA KUMAR NAHAK-MP	ASHOK KUMAR DAS
45	ABLAPL/5478/2023 2674/2023	KRUSHNA CHANDRA CHOUDHURY-MP	ASHOK KUMAR DAS
46	ABLAPL/5481/2023 2976/2023	ULLA@KAMALAKANTA MATIANA-MP	SK. ZAFARULLA
47	CRLA/181/2019 2977/2023	NIRAKARA PUTEL-MP	SUSHANTA KUMAR JOSHI
48	CRLA/1331/2023 2978/2023	NIRAKARA PUTEL-MP	SUSHANTA KUMAR JOSHI
49	CRLA/1331/2023 2979/2023	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY
50	CRLA/417/2019 2980/2023	SUKRASEN DIGAL-MP	AMULYA RATNA PANDA
51	CRLA/1017/2023 2981/2023	BAPUNI@BASANTA MUKHI-MP	M/S.BISWA KUMAR MISHRA, M/S.SURYAKANTA DW
52	CRLA/8/2018 2982/2023	KASTU BEHERA-MP	PRASANNA KUMAR PANDA
53	CRLA/887/2023 3583/2023	M/S.ADANI WILMAR LTD.-MP	M/S.SUMIT LAL
54	CRLMC/1264/2016 3584/2023	ASWINI KUMAR ADHIKARI-MP	SOUBHAGYA KUMAR DASH
55	CRLMC/5304/2023 3585/2023	BIJAY KU.BANSAL-MP	
56	CRLMC/2803/2017 3586/2023	AMBIKA PRASAD TRIPATHY-MP	
57	CRLMC/5028/2023 3587/2023	MOHAMMAD MUKTAR SEIKH-MP	JUGALA KISHORE PANDA
	CRLMC/5306/2023		

58	3588/2023 CRLMC/5307/2023	SWAPNA SARITA SAMAL-MP	UNMESH CHANDRA JENA
59	3589/2023 CRLMC/5310/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
60	3590/2023 CRLMC/5310/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
61	3591/2023 CRLMC/5311/2023	TRILOCHAN DAS-MP	SARAT KUMAR ACHARY
62	8655/2023 WA/2992/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
63	8656/2023 WA/2992/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
64	8657/2023 WA/2992/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
65	8658/2023 WA/2994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
66	8659/2023 WA/2994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
67	8660/2023 WA/2993/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
68	8661/2023 WA/2993/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
69	8662/2023 WA/2993/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
70	8663/2023 WA/2994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
71	8664/2023 WA/264/2015	MAMATARANI MISHRA-MP	
72	8665/2023 WA/2996/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
73	8666/2023 WA/2996/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
74	8667/2023 WA/2996/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
75	8668/2023 WA/2995/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
76	8669/2023 WA/2995/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
77	8670/2023 WA/2995/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
78	8671/2023 WA/2997/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
79	8672/2023 WA/2997/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
80	8673/2023 WA/2997/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT, ODISHA-MP	SASWAT DAS, A.G.A
81	8674/2023 WA/2998/2023	DIRECTOR GENERAL,CISF,CENTRAL INDUSTRIAL SECURITY FORCE,NEW DELHI	BIRENDRA KUMAR PARIKH,C.G.C
82	8675/2023 WA/3000/2023	DIRECTOR GENERAL,CISF,NEW DELHI-MP	ADV
83	8676/2023 WA/3001/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
84	8677/2023 WA/3001/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
85	8678/2023 WA/3001/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
86	8679/2023 WA/3003/2023	DIRECTOR GENERAL,CISF,NEW DELHI-MP	BABITA SAHU,C.G.C
87	8680/2023 WA/3002/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
88	8681/2023 WA/3004/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
89	8682/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.

90	WA/3002/2023 8683/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
91	WA/3004/2023 8684/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
92	WA/3002/2023 8685/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
93	WA/3004/2023 8686/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
94	WA/3005/2023 8687/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
95	WA/3005/2023 8688/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
96	19318/2023 WP(C)/40093/2023	UPENDRA KUMAR SWAIN-MP	SAIBRATA RATH
97	19319/2023 WP(C)/40098/2023	SATYAM SWAIN-MP	PRADEEP KUMAR MAHAPATRA
98	19320/2023 WP(C)/40101/2023	DR. MILAN MISRA-MP	GYANA RANJAN SETHI
99	19321/2023 WP(C)/40104/2023	ASISH KUMAR DASH-MP	GYANA RANJAN SETHI
100	19322/2023 WP(C)/36240/2023	BHAGABAN MOHANI-MP	
101	19323/2023 WP(C)/40110/2023	RABINDRA NATH DORA-MP	MANAS CHAND
102	19324/2023 WP(C)/40111/2023	CHITRASEN BHATRA-MP	MANOJ KUMAR PATI
103	19325/2023 WP(C)/40112/2023	SARATA CHANDRA BEHERA-MP	SHASHI BHUSAN JENA
104	19326/2023 WP(C)/40116/2023	PUSPANJALI SAHOO-MP	DURGESH NARAYAN RATH
105	19327/2023 WP(C)/40117/2023	DIGAMBAR KAR-MP	JAGAJIBAN PRADHAN
106	19328/2023 WP(C)/40119/2023	SAROJINI DAS-MP	PRAMOD KUMAR SAHOO
107	19329/2023 WP(C)/40121/2023	PRADEEP KUMAR GOUDA-MP	RAJJEET ROY
108	19330/2023 WP(C)/40124/2023	RAJANIKANTA SAHANI-MP	GOUTAM KUMAR ACHARYA
109	19331/2023 WP(C)/40128/2023	ITISHREE DAS-MP	PRADEEP KUMAR DAS
110	19332/2023 WP(C)/40130/2023	PAGALA MALIK-MP	PRADEEP KUMAR DAS
111	19333/2023 WP(C)/40132/2023	DAMBRUDHAR MURMU-MP	GYANARANJAN SETHI
112	19334/2023 WP(C)/5483/2023	DHANANJAYA PANDA-MP	SUCHETA GUMANSINGH
113	19335/2023 WP(C)/22489/2023	BAIJAYANTI KUND-MP	DILLIP KUMAR MOHAPATRA
114	19336/2023 WP(C)/35027/2022	GOPAL ACHARYA-MP	
115	19337/2023 WP(C)/40163/2023	TRINATH JENA-MP	AMITABH MISHRA
116	19338/2023 WP(C)/9760/2022	M/S.NEW INDIA ASSURANCE CO. LTD.,BBSR-MP	SANTANU KUMAR SARANGI
117	19339/2023 WP(C)/40169/2023	RAM CHANDRA BAG-MP	GHANASHYAM DASH
118	19340/2023 WP(C)/40167/2023	SWAYAM SIDDHA SAHU-MP	PRASANTA KUMAR PRADHAN
119	19341/2023 WP(C)/40173/2023	KAMALAKANTA NAYAK-MP	BABITA KUMARI PATTANAIAK
120	19342/2023 WP(C)/40175/2023	SUMITRA PANDA-MP	BABITA KUMARI PATTANAIAK

121	19343/2023 WP(C)/40176/2023	SUSHIL KUMAR AGARWALLA-MP	MERUSAGAR SAMANTARAY
122	19344/2023 WP(C)/40179/2023	SATYABRATA BISWAL-MP	PARSURAM PANDA
123	19345/2023 WP(C)/40180/2023	MAHADEV OJHA-MP	PARSURAM PANDA
124	19346/2023 WP(C)/40181/2023	PRAVAT KUMAR BISWAL-MP	PARSURAM PANDA
125	19347/2023 WP(C)/40182/2023	HAREKRUSHNA JENA-MP	PARSURAM PANDA
126	19348/2023 WP(C)/40185/2023	RADHAKRUSHNA MAITI-MP	PARSURAM PANDA
127	19349/2023 WP(C)/40188/2023	MAHADEV BERA-MP	PARSURAM PANDA
128	19350/2023 WP(C)/40189/2023	FAKA CHARAN MAJHI-MP	JITENDRA KUMAR MISHRA (2)
129	19351/2023 WP(C)/40190/2023	JYOTI PRAKASH DAS-MP	KANANBALA ROY CHOUDHURY
130	19352/2023 WP(C)/40192/2023	BINAY KUMAR CHANDA-MP	PARSURAM PANDA
131	19353/2023 WP(C)/40193/2023	BIDYADHAR SAHU-MP	PARSURAM PANDA
132	19354/2023 WP(C)/40194/2023	SANKAR PRADHAN-MP	PARSURAM PANDA
133	19355/2023 WP(C)/20590/2017	LEGAL MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE	M/S.G.H.DUMPA
134	19356/2023 WP(C)/40195/2023	BABULI PRADHAN @ BABUL PRADHAN-MP	PARSURAM PANDA
135	19357/2023 WP(C)/20590/2017	LEGAL MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE	M/S.G.H.DUMPA
136	19358/2023 WP(C)/40196/2023	BINAYA KUMAR CHANDA-MP	PARSURAM PANDA
137	19359/2023 WP(C)/38933/2023	MALAY KUMAR MUDULI-MP	ASHOK KUMAR APAT
138	19360/2023 WP(C)/38928/2023	GIRIJA PRASAD DASH-MP	ASHOK KUMAR APAT
139	19361/2023 WP(C)/38920/2023	ASHOK KUMAR NAIK-MP	ASHOK KUMAR APAT
140	19362/2023 WP(C)/38923/2023	SNIGDHA PANIGRAHI-MP	ASHOK KUMAR APAT
141	19363/2023 WP(C)/38932/2023	GIRIJA NANDINI HOTA-MP	ASHOK KUMAR APAT
142	19364/2023 WP(C)/38930/2023	SANDIPANA DASH @ MISHRA-MP	ASHOK KUMAR APAT
143	19365/2023 WP(C)/40197/2023	BIJAY KARMI-MP	AMIT PRASAD BOSE
144	19366/2023 WP(C)/38926/2023	ANITA KUMARI PATRA-MP	ASHOK KUMAR APAT
145	19367/2023 WP(C)/38925/2023	DAMAYANTI BEHERA-MP	ASHOK KUMAR APAT
146	19368/2023 WP(C)/34158/2022	SK.ZAHID-MP	MILAN KANUNGO
147	19369/2023 WP(C)/40199/2023	DHRUBA CHARAN DAS-MP	DEEPAK RANJAN PARIDA
148	19370/2023 WP(C)/14541/2015	NARENDRA BHOE @ JHANKAR-MP	M/S.RABINDRA KU.PRUSTY
149	19371/2023 WP(C)/40200/2023	MAMUDAN BIBI-MP	ISRIL KHAN
150	19372/2023 WP(C)/40201/2023	SUNIL KUMAR SAHU-MP	BISWAJIT NAYAK
151	19373/2023 WP(C)/40202/2023	MADNAWATI PUBLIC SCHOOL, SAMBALPUR-MP	SANJIBANI MISHRA
152	19374/2023	SUNIL KUMAR SAHU-MP	BISWAJIT NAYAK



153	WP(C)/40203/2023 19375/2023 WP(C)/6707/2021	DAMU BHATRA-MP	
154	19376/2023 WP(C)/40204/2023	PRATAP CHANDRA BEHERA-MP	KARUNAKAR RATH
155	19377/2023 WP(C)/40207/2023	M/S H.K. ENGINEERING, SAMBALPUR-MP	BHABANI PRASAD MOHANTY
156	19378/2023 WP(C)/40209/2023	P. RAKESH @ HAPPY-MP	SOUMYA MISHRA
157	19379/2023 WP(C)/40214/2023	SATYABRATA SWAIN-MP	SOUMYA RANJAN MOHANTY
158	19380/2023 WP(C)/40210/2023	MAGASIRA ORAM-MP	PRASANTA KUMAR SATAPATHY
159	19381/2023 WP(C)/40215/2023	SISIRA MOHANTY-MP	ACHYUTANANDA PATTANAİK
160	19382/2023 WP(C)/40217/2023	SRIKANTA KUAMR DAS-MP	SHASHI BHUSAN JENA
161	19383/2023 WP(C)/40218/2023	MANAS KUMAR DEY-MP	SATYABRATA MOHANTY
162	19384/2023 WP(C)/40219/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
163	19385/2023 WP(C)/40220/2023	MAMATA DEI-MP	DEEPAK KUMAR DAS